

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5948/2016

MUSAMMAT GOMATI DEVI

Appellant(s)

VERSUS

RAM DARAS & ORS.

Respondent(s)

IA No. 199920/2024 - CLARIFICATION/DIRECTION

IA No. 221092/2024 - EXEMPTION FROM FILING O.T.

Date : 19-08-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Devvrat, AOR
Ms. Irul Srivastava, Adv.
Ms. Harshita Sharma, Adv.
Mr. Shivam Singh, Adv.
Ms. Mridu J Mukherjee, Adv.
Mr. Nishant Kr Srivastava, Adv.
Mr. Vinod Kumar Jaiswal, Adv.
Mr. Subas Ray, Adv.

For Respondent(s) : Mr. Praveen Swarup, AOR
Mr. Vishwajit Singh, Sr. Adv.
Mr. Praveen Swarup, Adv.
Mr. Devesh Maurya, Adv.
Mr. Rohit Swarup, Adv.
Mr. Ravi Kumar, Adv.
Mr. Shashank Singh, Adv.
Mr. Saurabh Rohilla, Adv.
Ms. Pooja, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Re-list the civil appeal on 2nd September, 2026.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)